

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 50

C.P. (IB)/165(MB)2024

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)
ORDER SHEET OF THE HEARING ON 10.04.2024

NAME OF THE PARTIES: INDIAN BANK APPLYING THROUGH MS.
 AAKRITI SOOD RESOLUTION
 PROFESSIONAL
 V/s
 KIRAN SHYAM SHROFF

Section 95(1) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

1. Ms. Geeta Lundwani, Ld. Counsel for the Petitioner present. None present for the Personal Guarantor.
2. Ld. Counsel for the Financial Creditor seeks some time to place on record the affidavit of service with respect to Demand Notice as well as copy of Petition. Time granted.
3. List this matter on 29.04.2024.

Sd/-

Sd/-

PRABHAT KUMAR
MEMBER (TECHNICAL)
/NP/

JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)